

LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

No. 821]

[Friday, September 13, 2024/ Bhadra 22, 1946 (Saka)

No. 821

Committee on Public Undertakings

Selection of Subjects

The Committee on Public Undertakings have selected the following subjects for examination during the year 2024-25:

A Comprehensive Examination

1. Central Warehousing Corporation (CWC)
2. ECGC Limited
3. National Scheduled Castes Finance & Development Corporation (NSFDC)
4. National Small Industries Corporation Limited (NSIC)
5. REC Limited
6. Sagarmala Development Company Limited (SDCL)
7. Solar Energy Corporation of India Limited (SECI)
8. Steel Authority of India Limited (SAIL)
9. Bharat Heavy Electricals Limited (BHEL)
10. Bharat Sanchar Nigam Limited (BSNL)
11. IFCI Limited
12. Indian Railway Finance Corporation (IRFC) Limited
13. IREL (India) Limited
14. IREL IDCOL Limited
15. Nuclear Power Corporation of India Limited (NPCIL)

B. Horizontal Examination

16. Land Holding Optimization in select CPSUs.
17. Review of Performance of Insurance Sector CPSUs.
18. Investment Plans of CPSUs.
19. Review of Performance of Fertilizer Sector CPSUs.
20. Review of Performance of Petroleum & Natural Gas Sector CPSUs

C. Audit Reports

21. Chapter-II of Audit Report No. 18 of 2023 related to Design and Development (D&D) in Hindustan Aeronautics Limited (HAL)
22. Compliance Audit Report No. 7 of 2023 on Toll Operations of National Highways Authority of India in Southern India.

- 23.** Para No. 4.2 of Report No. 16 of 2023 on setting up of 25,000 Wi-Fi Hotspots in BSNL Rural Telephone Exchanges
- 24.** Compliance Audit Report No. 9 of 2022 on activities of selected CPSEs (Srinagar-Leh Transmission System).
- 25.** Para No. 2.1 of Report No. 14 of 2021 regarding undue enrichment through recovery of turnover tax from consumers relating to Indian Oil Corporation Limited.
- 26.** Para no. 2.4 of Report No. 14 of 2021 regarding loss due to flaring of high pressure gas relating to Oil & Natural Gas Corporation (ONGC) Limited.
- 27.** Para No. 6.1 of Report No. 3 of 2021 relating to procurement of hardware/ software item to the tune of Rs. 890.34 crores through strategic alliance relating to National Informatics Center Services Inc.
- 28.** Reviewing timely submission of Action Taken Notes (ATNs) on CAG Paras/Reports (Commercial) by the Ministries/Departments.

UTPAL KUMAR SINGH
Secretary General